

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**


IA 345 of 2018 in C.P. No. 195/NCLT/AHM/2017

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2019**

Name of the Company: Sanjay Bhagwanji Attara
V/s.
Komoline Aerospace Ltd. & Ors.

Section of the Companies Act : Section 241-242 & 244 of the Companies Act 2013.

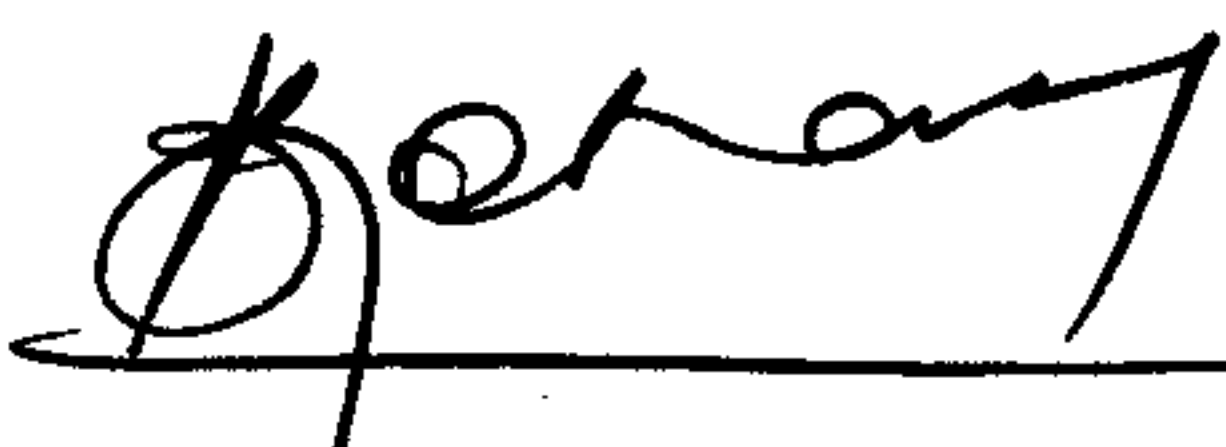
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ronit L Jod	ADVOCATE	Respondent	
2.	ANAND ATEL (FOR, ABURVA S. VAKIL)	Adv.	Original Petitioner	Anand.
3.	PAVAN.S.SODIAWALA } NAISHAL.J.MODY }	Adv.	Respondent	<u>N.J.Mody</u>


ORDER

The Parties are represented through their respective Counsel(s).

At the joint request of the counsel for both side the matter is adjourned for hearing as a final chance.

List the matter on 22.01.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 16th day of December, 2019.